

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

TP No. 60/NCLT/AHM/2017 (New)
With Gujarat High Court CP no. 485 and CA No. 464/2016



Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.05.2017**

Name of the Company: M B Stone Pvt. Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	VAIBHAVI PARIKH	ADVOCATE	PETITIONER	
2.	Lalit M. Patel	ADVOCATE	OBJECTOR	

ORDER

Learned Advocate Ms. Vaibhavi Parikh present for Petitioner. Learned Advocate Mr. Lalit Patel present for objector.

Affidavit of Kotak Mahindra Bank (objector) filed withdrawing objections and stating no objection to the proposed scheme.

Affidavit of petitioner filed along with the certificate of chartered accountant giving the value of debts due to the secured and unsecured creditors of the Transferee company.

Heard arguments of Learned Counsel for Petitioner and Learned Counsel for Objector.

Orders reserved.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 31st day of May, 2017.